

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 266 OF 2016 &
IA NO. 561 OF 2016**

Dated: 26th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**PEL Power Ltd. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganeshan
Ms. Swapna Seshadri
Ms. Neha Garg
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Sethu Ramalingam
Mr. Shambhu Kumar for R-1

Ms. Suparna Srivastava
Ms. Sanjana Dua for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **23.04.2019.**

(S. D. Dubey)
Technical Member
Pr/pk

(Justice Manjula Chellur)
Chairperson